

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:5836  
ANSWERED ON:02.05.2013  
SCHEME FOR CONSTRUCTION OF TOILETS  
Guddu Shri Premchandra

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

to Unstarred Question No. 4465 dated 20 December, 2012 regarding Scheme for Construction of Toilets and state:

- (a) whether the required information has been collected;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) & (b): Government of Madhya Pradesh has furnished the requisite information against Unstarred Question No 4465 dated 20.12.2012 regarding Scheme for Construction of Toilets. The details are furnished below:

Details of the Unstarred Reply  
Question No. 4465 that  
was to be replied on  
20.12.2012

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- (a) whether the Government is (a) & (b) Government of Madhya Pradesh has aware that the name of the scheme informed that Maryada Abhiyan is a strategy for construction of clean toilets / campaign for the dignity of the women in Madhya Pradesh under Bharat s an umbrella Scheme under Nirmal Bharat Nirman has been changed to Maryada a Abhiyan (NBA). The main focus of this Abhiyan; intervention is to prioritize dignity and
- (b) if so, the details thereof; safety of women while providing them with safe and appropriate sanitation facilities in their homes and build ODF villages. The target is to achieve 100% Open Defecation Free (ODF) status all over the state in three phases with the conjoint approach of water and sanitation , as per NBA guidelines, as below:-
- # Phase-1 (2012-13): To cover 5800 villages where all households are covered through piped water supply, villages of Burhanpur district, Badnawar block (in Dhar district) and Budni block (in Sehore district) from 2012 to March 2013. The projected targets for this period are: 0.7 million toilets for BPL families & 0.7 million toilets for APL.
  - # Phase-2: To cover all other villages where piped water supply schemes can be made functional through repair work.
  - # Phase -3: All remaining villages in the State. The State Government has denied that they have changed the name of NBA, stating Maryada is a focused intervention for the dignity of women in the State.

- (c) whether the State Governments have the authority to change the names of central schemes; and
- (d) if not, the action likely to be taken by the Government in this regard?

(c) No.

(d) The Government of India has advised State Government of Madhya Pradesh that as NBA funds are utilized , the name of the

Government of India scheme should be there i.e. NBA. The State Government has also been advised that the State Government can not change the name of the scheme to Maryada and claim that it is only the strategy under NBA.

(c): As indicated above in reply to part (d) of the Unstarred Question No. 4465, the Government of India has advised State Government of Madhya Pradesh that as NBA funds are utilized, the name of the Government of India scheme should be there i.e. NBA. The State Government has also been advised that the State Government can not change the name of the scheme to Maryada and claim that it is only the strategy under NBA.